

NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
BENGALURU

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU HELD ON 14.02.2017.

PRESENT: SHRI RATAKONDA MURALI, MEMBER (J) AND

DR. ASHOK KUMAR MISHRA, MEMBER (T)

APPLICATION NUMBER	:	CP 93/11	
PETITION NUMBER	:	TP 222/17	
NAME OF THE PETITIONER (S)	:	MM METAL MATRIEX PVT. LTD.	
NAME OF THE RESPONDENT (S)	:	---	
UNDER SECTION	:	391/394	
S.NO.	NAME (IN CAPITAL) & PHONE NUMBER	DESIGNATION ----- REPRESENTATION BY WHOM	SIGNATURE

ORDER

No representation ^{for petitioner} company. None appeared for
petitioner company.
Registry to issue notice to the petitioner company.
Posted to 31-03-2017.


Member (J)


Member (T)